

**Government of Jammu & Kashmir  
Industries & Commerce Department  
Civil Secretariat, J&K.**

**Notification**

**Jammu, the 5<sup>th</sup> of January, 2024**

S.O.- 12 In exercise of powers conferred by section 4 of the Jammu and Kashmir Prohibition of Manufacture of Specified Copper Utensils (by Machine) Act, 2006, (Act No. XIII of 2006), the Government hereby appoints Director, Handicrafts & Handloom, Kashmir as the prescribed authority for the purposes of the Act.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

**(Vikramjit Singh)IPS**

Commissioner/Secretary to the Government

No:- IC-HHD/94/2022-02

Dated:- 05 -01-2024

Copy to the:-

1. Financial Commissioner(Additional Chief secretary), Home Department.
2. Director General of Police, J&K
3. All Principal Secretaries to the Government.
4. All Commissioners/Secretaries to the Government
5. Chief Electoral Officer, J&K
6. Chairman, J&K Special Tribunal.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Head of the Department/Managing Directors.
10. All Deputy Commissioners.
11. Director Information, J&K.
12. Director, Archives, Archaeology and Museums, J&K, Srinagar.
13. Secretary, J&K Public Service Commission.
14. Principal Private Secretary to Hon'ble Lieutenant Governor.
15. Secretary, J&K Service Selection board.
16. Secretary, J&K Legislative Assembly.
17. General Manger, Government Press, Srinagar/Jammu.
18. Private secretary to Advisor (B) to the HLG.
19. Private Secretary to the Chief Secretary.
20. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
21. Private Secretary to Commissioner/Secretary to the Government, Industries & Commerce Department.
22. I/c Website, I&C Department.
23. SO file (w.2.s.c).

*Akshi Gupta*

**(Akshi Gupta)  
Technical Officer**